

ITEM NO.17                      Court 2 (Video Conferencing)                      SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 57-58/2022 in C.A. No. 2732/2020

(Arising out of impugned final judgment and order dated 13-07-2020  
in C.A. No. No. 2732/2020 13-07-2020 in C.A. No. No. 2733/2020  
passed by the Supreme Court Of India)

SRI MARTHANDA VARMA (D) TH. LR. & ANR.                      Petitioner(s)

VERSUS

STATE OF KERALA & ORS.                      Respondent(s)

(FOR ADMISSION)

Date : 10-02-2022 These applications were called on for hearing  
today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

Counsel for the Parties:

Mr. J. Sai Deepak, Adv.  
Mr. Suvidutt M.S., AOR  
Ms. Anu B. Adv.  
Ms. Dhanya C., Adv.  
Ms. Vijayalakshmi Raju, Adv.

Mr. Pratap Venugopal, Advocate  
Ms. Surekha Raman, Advocate  
Mr. Akhil Abraham Roy, Advocate  
Mr. Vijay Valsan, Advocate  
M/s. K.L. John & Co., AOR

Mr. Abid Ali Beeran P., AOR  
Mr. Sarath S. Janaradnan, Adv.

Mr. V. Shyamohan, AOR

Mr. G. Prakash, AOR

Mr. P.B. Suresh, AOR

Mr. Raj Bahadur, AOR

Mr. V. K. Sidharthan, AOR

Ms. Anil Katiyar, AOR

Mr. P. S. Sudheer, AOR  
Ms. Shruti Jose, Adv.

Ms. Manju Jetley, AOR

Mr. K. R. Sasiprabhu, AOR

Mr. Nishe Rajen Shonker, AOR

Ms. Usha Nandini V., AOR

Mr. Ravi Prakash Mehrotra, AOR

Mr. Venkita Subramoniam T.R, AOR

Mr. R. Sathish, AOR

Mr. Anupam Lal Das, AOR

Mr. Balaji Srinivasan, AOR

Mr. Sumit Attri, AOR

Mr. Ranjan Kumar, AOR

Mr. M. P. Devanath, AOR

Mr. K. Rajeev, AOR

Mr. Gautam Narayan, AOR

Mr. M. P. Vinod, AOR

Ms. Liz Mathew, AOR

Mr. Ramesh Babu M. R., AO

UPON hearing the counsel the Court made the following  
O R D E R

The office report dated 18.01.2022 has enclosed copies of the communication received from the Administrative Committee and the Advisory Committee alongwith letter received from the District Judge [Chairman, Administrative Committee, Sree Padmanabhaswamy temple] for extension of time to complete the

**Special Audit.**

In terms of the request made in said communications, time upto 30<sup>th</sup> June, 2022 is granted to complete the Special Audit.

List for compliance on 18.07.2022.

**(INDU MARWAH)  
COURT MASTER (SH)**

**(VIRENDER SINGH)  
BRANCH OFFICER**